

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-216

IB-1639/ND/2019

CA-1779 & 1782 /C-V/ND/2020

IN THE MATTER OF:

Nawal Kishore Prasad

Vs

Hospitech Management Consultants Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

CA-1779/C-V/ND/2020

The present application has been filed by the IRP by which his appointment has been confirmed as RP by the CoC. The same is taken on record.

CA-1779/C-V/ND/2020

The present application has been filed by the applicant in which the first report of IRP is filed. The same is taken on record.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)